

Central Administrative Tribunal
Principal Bench

C.P. 175/2001
IN
O.A. 1389/1999

(32)

New Delhi, this the day of 25th April, 2001.

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J)
Hon'ble Shri Govindan S. Tampi, Member(A)

Jhaman Singh s/o Sh. Sukhi,
R/o Line Par Mohalla, Budh Vihar,
Moradabad(UP) ...Petitioner
(By Advocate: Shri Yogesh Sharma)

Versus

Shri S.N. Bhardwaj,
Divisional Railway Manager,
Northern Railway, Moradabad. ...Respondent

ORDER(Oral)

By Smt. Lakshmi Swaminathan, Vice-Chairman(J)

Shri Yogesh Sharma, learned counsel for the
petitioner prays to withdraw CP 175/2001. Accordingly,
CP 175/2001 is rejected as withdrawn.

(Govindan S. Tampi)
Member(A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman(J)

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